

Kaiga Atomic Power Plant

329. SHRI V. KRISHNA RAO: Will the PRIME MINISTER be pleased to state the progress made so far in regard to the setting up of Kaiga Atomic Plant in Karnataka and the time by when it is likely to be commissioned?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): Kaiga Atomic Power Project, with two units each of 235 MWe capacity is under construction. Site infrastructural works, main plant civil construction works and manufacture/delivery of components and equipment are in progress. The first unit is scheduled to achieve criticality in June, 1995 to be followed by the criticality of the second unit in December, 1995.

Killings/Kidnapping by Terrorists in Punjab, Jammu and Kashmir, Andhra Pradesh and Assam

**330. SHRI CHANDRESH PATEL:
SHRI PYARELAL
KHANDELWAL:
SHRI KAMAL CHAUDHRY:
SHRI K.S. RAO:**

Will the PRIME MINISTER be pleased to state:

(a) the number of persons, including security personnel, killed kidnapped and injured by terrorists and others in Punjab, Jammu and Kashmir, Andhra Pradesh and Assam from June 1, 1990 to December 31, 1990 and from January 1, 1991 to date;

(b) the compensation given to each victim and his family members;

(c) the number of terrorists killed and apprehended by security forces in those States during the above periods; and

(d) the concrete steps taken to eliminate terrorists and terrorism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). Detailed information is being collected and will be laid on the Table of the House.

Law and Order situation in the Country

331. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the general law and order situation in the country has further deteriorated during the past six months;

(b) whether killings and murders of persons have also registered a sharp increase during the period;

(c) if so, the details thereof; and

(d) the measures being adopted to control the situation more effectively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). As per available reports, the general law and order situation in the country was under strain during the last six months. The killings and murders of persons have shown a slight increase in some states during the past six months as compared to the previous six months. As per available information, details of murders during the year 1990 are given in the attached statement.

(d) Under the VIIth Schedule to the Constitution, 'Public Order' and 'Police' are